

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 6^h May, 2025

No. HC.XXXVII-34/2025/140/R.Cell ##### The Gauhati High Court has been pleased to recommend the following 14 (fourteen) Grade-III Officers, for promotion to Grade-II of Assam Judicial Service.

Sl. No.	Name of the Officer	Place of present posting with designation
1.	Smti Fariha Faridi	Civil Judge (Jr. Div) cum JMFC Diphu, Karbi Anglong
2.	Smti Ayushree Shravan	Civil Judge (Jr. Div.) No. 1, Jorhat
3.	Shri Manish Yadav	Sub-Divisional JudicialMagistrate (M), Nazira, Sibsagar
4.	Smti Anamika Barman	Under Secretary, Assam State Legal Services Authority
5.	Shri Subarno Jyoti Deb	Sub-Divisional Judicial Magistrate (M), Lakhipur, Cachar
6.	Shri Kangkan Bhardwaj	Sub-Divisional JudicialMagistrate (S), Darrang, Mangaldoi
7.	Smti Nazrana Parbin Rehman	Sub-Divisional JudicialMagistrate (M), Bijni
8.	Shri Tanwir Ikram Hazarika	Sub-Divisional Judicial Magistrate (M), Charaideo
9.	Shri Angaz Baruah	Sub-Divisional Judicial Magistrate (M), Bokajan
10.	Smti Sabeena Yasmeen	Sub-Divisional JudicialMagistrate (M), Jonai
11.	Smti Mridusmita Devi	Sub-Divisional Judicial Magistrate (M), Gossaigaon
12.	Smti Jahnobi Hazarika	Sub-Divisional Judicial Magistrate (S), Sivasagar
13.	Shri Siddarth Brook	Sub-Divisional Judicial Magistrate (M), Bokakhat
14.	Shri Tridip Kumar Bhattacharyya	Sub-Divisional Judicial Magistrate (M), Majuli

The above select list shall remain valid till 31st March, 2026.

By order


Registrar (Vigilance)
—cum—I/C, Recruitment Cell,
Gauhati High Court

Memo No.HC.XXXVII-34/2025/140A /R.Cell

Date 06.05.2025

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Admin/Judicial/Establishment), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his lordship's kind information.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. Officers concerned.
6. Deputy Registrar (_____), Gauhati High Court, Guwahati.
7. Assistant Registrar (_____), Gauhati High Court, Guwahati.
8. The Project Manager, Gauhati High Court, Guwahati for immediate uploading of the Notification in the official website of the High Court along with the lists of candidates, under the caption **"Notification dated 06.05.2025 regarding select list in connection with regular promotion from Grade-III to Grade-II of Assam Judicial Service,2025 "** with a scroll in the home page.
9. PS to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati for favour of his lordship's kind information.
10. PS to Hon'ble Mrs. Justice _____, Gauhati High Court, Guwahati for favour of her ladyship's kind information.
11. Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
12. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
13. The High Court Notice Board.
14. The Order File.


Registrar (Vigilance)
—cum—I/C, Recruitment Cell,
Gauhati High Court